

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 04.10.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 12/2021	Assistant Provident Fund Commissioner DO Kurnool, Andhra Pradesh Vs VBC Industries Limited & 2 others WITH	Dr. B. Manoj Kumar	TSN Raja R1 Som Raj Choudhury R2 Shabbeer Ahmed V. Annessh R3
2.	Comp App (AT) (Ins) No. 41/2021/TR	Amaravathi Textils Private Limited Vs VBC Industries Limited & others WITH	Akshat Singh	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Shabbeer Ahmed V. Annessh – R2 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini R3
3.	Comp App (AT) (Ins) No. 59/2021/TR	Mathukumilli Sri Pattabui Rama Rao Vs VBC Industries Limited & 2 others WITH	Shruti Munjal	Ankur Kandelwal Himanshu Handa T.S. N. Raja – R1 Som Raj Choudhury Shrutee Aradhana Shewata Shalini Trina Tejaswini- R2 Sumesh Dhawan Vatsala Kal (For Prudent ARC ltd)
4.	Comp App (AT) (Ins) No. 66/2021/TR	Mutyala Babu Katta and 62 others Vs VBC Industries Limited & 2 Others	Kunal Godhwani Gaurav Mitra	Ankur Kandelwal Himanshu Handa R1(RP) Som Raj Choudhury R2 Shabbeer Ahmed R3
5.	Comp. App (AT)(CH)(Ins) No.40/2021	Mathew CK & 27 Others Vs Shri Kumar Rajan & 2 others	Pranava Charan MG Sunil N	P. V Dinesh Vidyalakshmi Vipin R1-R3
6.	Comp. App (AT) (CH) (Ins) No. 43/2021	Zuberi Engineering Construction (P) Ltd Vs IVRCL Limited	Amol vyas Saumil sharma	Nirav Shah for Liquidator Gowri Shankar – R2
7.	Comp App (AT) (CH) (Ins) No. 143/2021	Narmada Cleantech V Merchem Limited & anr	Abhishek Mehta Charu Mathur	Ravi Rajagopalan R1
8.	Comp App (AT) (CH) (Ins) No. 226/2021	Edelweiss Asset Reconstruction Company Ltd V V Mahesh	T.K. Bhaskar Srinath Sridevan K. Harishankar	Savitha Devi – R2 R1 - Notice Served
9.	Comp. App (AT) (CH) No.07/2021/TR	Samruddhi Investors Services Pvt. Ltd Vs 3A Capital Services Ltd & 4others WITH	S. Abhishek Iyer Anrirudh Wadhwa Lakshya Kampani	Manish K Choudhary R1 Y. Surya Narayana – R2 to R5
10.	Comp. App (AT) (CH)No.11/2021	Anjana Sanghi & 2 others Vs 3A Capital Services Limited & 11others	Y. Suryanarayana	Manish K Choudhary -R1 Anirudh Wadhwa-R12

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
11.	Comp. App (AT)(CH)(Ins) No. 223/2021 & IA No.456/2021	Committee of Creditors of Vasan Health Care P Ltd V D.Rajendran RP With	Vinithra Srinivasan Varun Srinivasan	Amritha Satyajith R.V. Yajura Devil Ms. Adeesh Anto S. Kaushik Ramaswamy Suhirth Parthasarathy For Intervenor

12.	Comp. App (AT)(CH)(Ins) No. 224/2021 & IA No.457/2021	S. Rajendran (RP) of Vasan Health Care Pvt Ltd	M. Savitha Devi M. S. Elamathi	Ms. Adeesh Anto S. Kaushik Ramaswamy
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For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
13.	TA NO. 53/2021 (Comp App (AT) No. 237/2020)	Channel Foods P Ltd & Ors V A.K Nowshad	A. M. Sridharan K. s. Mahaadevan Swati Bansal	Himansu Suman Sai Sudharsan Sudhansu Suman

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By the order of Hon'ble Acting Chairperson

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

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(Chennai Bench)